

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD.

Allahabad Bench This the day 25 Jan 1995.

ORIGINAL APPLICATION NO. 1009 OF 1993.

1. Lalte Prasad, S/o Sri Omkar,
R/o Village Ram Nagar,
Post Rohilkhand University,
District-Bareilly.
2. Pyare Lal, S/o Munna Lal,
R/o Village Ramnagar,
Post Rohilkhand University,
District-Bareilly.
3. Munna Lal S/o Pancham Lal,
R/o Village Ganesh Khara,
Post Bhuta, District -Bareilly.
4. Nanhey Lal, S/o Tulsi Ram,
R/o Village Lalpur,
Post Rohilkhand University,
District-Bareilly.
5. Ram Prakash S/o Chokhey Lal,
Mohalla Chitauli, Post Sirsa Jagir,
Bareilly.
6. Akil Mohd. S/o Sri Rafiq Mohd.
R/o Village Ghunsa, Post C.B.Ganj,
District-Bareilly.

h.

By Advocate Sri V.K. Srivastava

..... Applicants.

12

A2
13

- 2 -

Versus

1. Union of India, through Secretary,
Indian Council of Agricultural Research,
New Delhi.
2. The Director,
Indian Veterinary Research Institute,
Central Avian Research Institute,
Izzatnagar, Bareilly.
3. Director,
I.V.R.I. , Izzatnagar,
Bareilly.
4. The Farm Manager (Horticulture),
Farm Section, Indian Veterinary Research Institute,
Central Avian Research Institute,
Izzatnagar, Bareilly, U.P.
5. The Production Manager, C.A.R.I.V,
Physiology and Production Division,
Izzatnagar, Bareilly.

By Advocate Sri J.N. Tewari.

..... Respondents.

CORAM: Hon'ble Mr. T.L. Verma, MEMBER (J)

Hon'ble Mr. K. Muthukumar, MEMBER (A)

O R D E R (RESERVED)

Hon'ble Mr. K. Muthukumar, MEMBER (A)

1. Certain O.As filed by other applicants in the same organisation namely I.V.R.I have been disposed of by

h.

13

A2
4

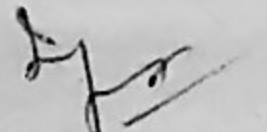
- 3 -

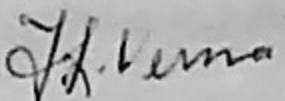
the order dated 15.12.1994 of this Tribunal in the leading O.A. No. 1336 of 1993 Munna Lal and others Versus Union of India and others and other connected Original Applications. By this order, these applications were dismissed.

2. The facts and the reliefs in the present O.As are in parimateria with those in the above O.As which have been dismissed by this Tribunal in the aforesaid order dated 15.12.1994.

3. In view of the above order of the Tribunal in these cases, we dismiss the present application also. No order as to costs.

(Copy of this order may be made available to the parties)


MEMBER (A)


MEMBER (J)

ALLAHABAD: DATED:- 25.1.95

an/